

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 5th May, 2020.

No. LJ(B). 53/93/589 In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

| NAME OF THE OFFICER | DESIGNATION & OFFICE | CONTACT NO: |
|---------------------|---|-------------|
| RISA SOHPHOH | Assistant Architect, O/o the Directorate Of Urban Affairs | 9856000226 |


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/589-A

Dated Shillong the 5th May, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. .Dev.35(II)11/HEALTH/2013/Pt.IV/156 Dtd. 5th May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.